CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.143/2017 in OA No.4144/2013

New Delhi, this the 25th day of August, 2017

Hon'ble Mr. V. Ajay Kumar, Member(J) Hon'ble Ms. Nita Chowdhury, Member(A)

R.C. Paswan, S/o Late Sh. Gogal Paswan Working as Principal School for Mentally Retarded Children Mayur Vihar Phase-I, Delhi r/o DDA Janta Flat No.721, Block-D Pocket-II, Jasola, New Delhi-25.

....Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- 1. Shri M.M. Kutty, Chief Secretary Govt. of NCT of Delhi New Sectt., New Delhi.
- Dr. Dilraj Kaur,
 Secretary
 Department of Social Welfare
 Govt. of NCT of Delhi, GLNS Complex
 Delhi Gate, New Delhi-2.

...Respondents

(By Advocate: Shri Vijay Pandita)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J):-

Heard both sides.

2. Admittedly, both the parties i.e. the original applicant and the respondents in the OA have filed respective Writ Petitions

challenging the orders of this Tribunal dated 19.08.2016 and the said Writ Petitions are pending as on today before the Hon'ble High Court of Delhi.

3. In the circumstances, the CP is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies once the Writ Petitions are finally disposed of.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

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